

be referred to a Select Committee consisting of 30 members, namely:—

SHRI R. K. AMIN,  
Shri Arjun Singh Bhadoria,  
Shri Bashweshwar Nath Bhargava,  
Shri Y. B. Chavan,  
Shri Ram Dhanj Das  
Shri C. C. Desai,  
Shri Devinder Singh Garcha,  
Shri B. K. Gudadini,  
Shri Lakhan Lal Gupta,  
Shri Prabhu Dayal Himatsingka,  
Shri S. K. Kandappan,  
Shri Latafat Ali Khan,  
Shri Yashwant Singh Kushwah,  
Shri Maharaj Singh,  
Shri Meetha Lal Meena,  
Shri Srinibas Misra,  
Shri S. N. Misra,  
Shri Mohammed Ismail,  
Shri F. H. Mohsin,  
Dr. Sushila Nayar,  
Shri Deorao S. Patil,  
Shri T. Rarr.  
Shri P. Antony Reddi,  
Shri Dwaipayan Sen,  
Shri M. R. Sharma,  
Shri Shiv Kumar Shastri,  
Shri Mudrika Sinha,  
Shri R. S. Vidyarthi,  
Shri Tenneti Viswanatham; and  
Shri Vidya Charan Shukla

with instructions to report by the first day of the next session."

*The motion was adopted.*

19.44 hrs.

#### EXTENSION OF THE SESSION

SHRI S. M. BANERJEE (Kanpur): On a point of order. Kindly see the Order paper. You will find that there are two discussions under Rule 193—one by Mr. Basu and the other about the Cotton Corporation of India. The last item on the agenda is the Reports of the Scheduled Castes and Tribes Commissioner and the Elayaperumal Committee report. That discussion could not be completed today. Please give me a patient hear-

ing, so that I may be able to convince this House that the motion moved by Shri Molahu Prasad that the session may be extended at least by a day is commendable, because, the report of the Commissioner for Scheduled Castes and Scheduled Tribes has not been fully discussed. 20 hours were fixed and still four hours are left. We have discussed so many other things—

SHRI SONAVANE (Pandharpur): Six hours.

SHRI S. M. BANERJEE: Yes; So, it cannot be completed today. I wish to move, and I support the motion of Shri Molahu Prasad, that the House may sit for one more day, tomorrow; nothing is going to be lost. I request you to ask the Minister that the session be extended by a day.

SHRI P. K. DEO: We fully support it.

SHRI SAMAR GUHA (Contai): It has been accepted that the issue of Scheduled Castes and Scheduled Tribes has agitated the minds of Members and so we had to extend the time for the discussion to 20 hours. Unless that discussion is concluded and the Minister also replies to it, there will be a lot of misunderstanding all over the country. Therefore, we feel that the session should be extended by a day, so that we can sit tomorrow also, because the report on the Scheduled Castes and Scheduled Tribes should be discussed thoroughly and the Minister should reply. The most important point is that the Minister should also reply to the debate.

श्री माधु लिमये (मुंबेर) : अध्यक्ष महोदय, कल वा दिन अनुसूचित जातियों के प्रश्न पर विचार के लिए रखा जाये। कल लोक-सभा बैठे और हा।। विषय पर चर्चा करे। जिनको जाना हो वे मजे से भाज चले जायें।

श्री सूरज भान (अम्बाला) : अध्यक्ष महोदय, शुद्ध ल्यड कास्ट की रिपोर्ट पिछले सेशन

[श्री सूरज भान]

में आखिरी दिन के लिए रखी गई थी जिससे उस पर बहस नहीं हो पाई और इस सेशन में श्री बाबजूद तमाम कोशिशों के बीस दिनों से यह लास्ट आइटम में चला आ रहा है। इसलिए मैं चाहूंगा कि यह सदन एक दिन के लिए कल और बैठे ताकि यह डिस्क्रिप्शन कन्क्लूड हो जाये। जो मोशन यहां पर रखा गया है मैं उसका समर्थन करता हूँ।

THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT (Shri Raghu Ramaiah): Sir, I leave it entirely to you and to the House.

MR. SPEAKER: There are two items intervening, but I am passing them over, so that this motion may be decided first: the motion by Shri Banerjee and some other friends.

SHRI S. M. BANERJEE: To discuss the report of the Commissioner for Scheduled Castes and Scheduled Tribes only.

SHRI S. K. TAPURIAH (Pali): I second it.

SHRI JYOTIRMOY BASU (Diamond Harbour): There are three items pending.

MR. SPEAKER: What do you think? Do you want to continue sitting now?

श्री मोल्लू प्रसाद का प्रस्ताव है कि या तो मिनिस्टर आज ही जवाब दें या फिर हाउस की बैठक कल के लिए और बढ़ा दी जाये। एक मोशन श्री बनर्जी की तरफ से है।

I will put Shri S. M. Banerjee's motion.

The question is:

"That the Lok Sabha do sit also on Friday, the 4th September, 1970."

The motion was adopted.

MR. SPEAKER: I have all regards for your sentiments. Last Saturday I had to get my tickets cancelled. Of course, I will have to claim some refund from some Harijan friend! Tomorrow morning also, again it is being cancelled. (Interruptions). The Deputy Speaker has written to me that he will not be available. (Interruptions).

जो दो आइटम आज के बच गये हैं वह, और जिस के लिये आप ने कल का दिन रखा है वह और अगर उस के बाद टाइम बचा तो जिस के लिये श्री प्रकाशवीर शास्त्री ने सुबह कहा था वह कल लिये जायेंगे।

These will be the items on the agenda. Do we decide to adjourn till 11 A.M. tomorrow.

HON. MEMBERS: Yes.

MR. SPEAKER: The House stands adjourned till 11 A.M. tomorrow.

19.53 hrs.

The Lok Sabha then adjourned till Eleven of the clock on Friday, September 4, 1970|Bhadra 13, 1892 (Saka).